

STATEMENT

Number of Muslims of Rajasthan who had gone to Pakistan after partition and later infiltrated into India and the action taken against them.

No. detected	No. against whom cases were registered	No. convicted and deported to Pakistan	No. acquitted or discharged	No. pending trial in courts	No. pending investigation	No. against whom further action was not taken for want of evidence	Remarks
1940	773	561	131	45	4	32	No action under the law could be taken against the remaining 1167 persons for want of evidence.

FOUREIGN INFLUENCE IN RAJASTHAN UNIVERSITY

*423. SHRI NIREN GHOSH;
SHRI ARAVINDAKSHAN
KAIMAL: SHRI KESAVAN
(THAZHA-VA):

Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to direct C.B.I. to investigate in the matter of growing foreign influence- in the Rajasthan University concerning which anxiety has been expressed by the Rajasthan University Teachers' Association?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): There is no such proposal.

U.G.C. PAY SCALES FOR UNIVERSITY TEACHERS

*424. SHRI R. P. KHAITAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the University Grants Commission has recommended enforcement of new pay scales for teachers of universities;

(b) if so, the details of old and new pay scales; and

(c) the Universities where new pay scales have so far been introduced?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of the Sabha.

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(b)

	Third Plan pay-scales	Revised pay-scales w.e.f. April 1, 1966
	Rs.	Rs.
Professor	1000—50—1500	1100—50—1300—60—1600 (1/3rd of the total number of professors in a University may be appointed as Professors in the senior scale of Rs. 1600—100—1800.)
Reader	700—40—1100	700—50—1250
Lecturer	400—30—640—40—800	400—40—500—50—950

(c) So far, the Aligarh Muslim University, the Banaras Hindu University, the University of Delhi, and Visva-Bharati, have introduced the revised pay-scales. The Governments of West Bengal, Maharashtra and Punjab have also issued orders for the introduction of the revised scales

in the Universities under them. Proposals of the Government of Uttar Pradesh in this regard have also been approved.

INCITEMENT TO LAWLESS ELEMENTS

*425. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of instances in which Government have got conclusive evidence of growing collusion between Pakistan and China in instigating lawless elements in India during the last two years; and

(b) what steps have been taken by Government in each of these cases?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Pakistan and China have been encouraging separatist movements in-evolving violence in the north-eastern part of the country. China has lent open support to the extremists in their lawless activities in the Siligun Sub-Division of West Bengal, and Pakistan has been encouraging anti-national activities in Jammu & Kashmir.

(b) The measures taken by Government to safeguard the integrity and security of the country have been stated in the House from time to time.

NATIONAL COMMITTEE ON NETAJI

*426. SHRI N. R. MUNISWAMY: "Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that four Members of Parliament have been appointed Conveners of the National Committee on Netaji Subhas Chandra B032; and

(b) if so, what are the functions and the terms of reference of this committee?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Government have seen press reports regarding formation of a National Committee on Netaji

Subhas Chandra Bose. Since such a committee has not been set up by the Government, the functions and the terms of reference of the committee are not known.

HIGHER SECONDARY PATTERN IN DELHI STATE

*427. SHRI KRISHAN KANT: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that in the Higher Secondary pattern in Delhi State, early specialisation at the 8th Class denies good quality of science education to those students who take up courses in humanity; and

(b) if so, what steps are being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) The requisite information is being collected from the Delhi Administration, and will be placed on the Table of the Sabha in due course.

NATIONAL ANTHEM

*202. CHAUDHARY A. MOHAMMAD: SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to state what steps Government propose to take to have a reference to the state of Jammu and Kashmir in our National Anthem?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): There is no proposal to make a change in the National Anthem.

PROSECUTION OF TRANSPORT MANAGER

*428. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the C.B.I. had asked for permission from

♦Transferred from the 1st August, 1967.